

FRONTIER INFORMATICS LIMITED

Corporate Identification Number: L72200TG1986PLC006644

Registered Office: Plot No.235, Sai Sadan, Survey of India Employees Society, Khanampet, Madhapur, Hyderabad - 500081, Telangana, India.

Tel: 040-65178456; **Email:** frontier@fitlindia.com; **Website:** www.fitlindia.com;

This Post Offer Advertisement ("**Post Offer Advertisement**") is being issued by Saffron Capital Advisors Private Limited (the "**Manager to the Offer**"), on behalf of Mr. Ramarao Atchuta Mullapudi ("**Acquirer**"), in connection with the offer made by the Acquirer, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 ("**SEBI Regulations**"). The Detailed Public Statement with respect to the aforementioned offer was published on December 11, 2017 in Business Standard (English and Hindi National Daily), Mumbai Tarun Bharat (Marathi) and Nav Telangana (Registered Office of the Company). Subsequently, corrigendum to DPS was published on February 15, 2018 ("**Corrigendum**") in the same newspapers in which the DPS was published.

1. Name of the Target Company : Frontier Informatics Limited
2. Name of the Acquirer : Mr. Ramarao Atchuta Mullapudi ("**Acquirer**")
3. Name of the Manager to the Offer : Saffron Capital Advisors Private Limited
4. Name of the Registrar to the Offer : Karvy Computershare Private Limited
5. Offer Details:
- a. Date of Opening of the Offer : February 21, 2018
- b. Date of Closure of the Offer : March 07, 2018
6. Date of Payment of Consideration : March 16, 2018
7. Details of Acquisition :

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Re. 1/- per share	Re. 1/- per share
7.2	Aggregate number of shares tendered	32,90,352	125
7.3	Aggregate number of shares accepted	32,90,352	125
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 32,90,352	Rs. 125
7.5	Shareholding of the Acquirer before Agreements/ Public Announcement (No. & %)	NIL	NIL
7.6	Shares proposed to be acquired by way of Agreement (" Sale Shares ")		
	• Number		
	• % of Fully Diluted Equity Share Capital	NIL	NIL
7.7	Shares Acquired by way of Open Offer		
	• Number	32,90,352	125
	• % of Fully Diluted Equity Share Capital	26%	0.0038%
7.8	Shares acquired after Detailed Public Statement		
	• Number of shares acquired	NIL	NIL
	• Price of the shares acquired	NIL	NIL
	• % of the shares acquired	NIL	NIL
7.9	Post offer shareholding of Acquirer		
	• Number	92,90,352	#60,00,125
	• % of Fully Diluted Equity Share Capital	73.41%	*47.41%
7.10	Pre & Post offer shareholding of the Public		
	• Number	Pre:-64,94,475;97.58%	Pre:- 64,94,475; 97.58%
	• % of Fully Diluted Equity Share Capital	Post:1,24,94,475;98.73%	Post:-##1,24,94,475; 98.73 %

**On Voting Share Capital*

Board of Directors of the Target Company in their meeting held on March 20, 2018 have resolved to allot 60,00,000 Equity Shares to the Acquirer.

Upon receipt of shareholders' approval under regulation 31A of the extant SEBI (LODR) Regulations and BSE approval for the same, the Acquirer shall be classified as the new promoter of the Target Company. The shareholding of Acquirer shall be disclosed in 'Public' category till the receipt of the said approvals.

8. The Acquirer accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and the registered office of the Target Company.

All undefined capitalized terms used herein shall have the same meaning as ascribed to such terms in the offer document.

Issued by the Manager to the Offer on behalf of the Acquirer



SAFFRON CAPITAL ADVISORS PRIVATE LIMITED

Corporate Identification Number: U67120MH2007PTC166711

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Email id: openoffers@saffronadvisor.com

Website: www.saffronadvisor.com

Investor grievance: investorgrievance@saffronadvisor.com

SEBI Registration Number: INM 000011211

Contact Person: Amit Wagle/Varsha Gandhi

Place: Mumbai

Date : March 20, 2018